

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5080  
ANSWERED ON:27.08.2010  
ELECTRICITY ACT, 2003  
Roy Shri Arjun;Sinh Dr. Sanjay

**Will the Minister of POWER be pleased to state:**

- (a) the names of the private companies who have been provided licences under the Electricity Act, 2003 by the Government;
- (b) whether the awarding of contracts to private power distribution companies by some of the State Governments including Delhi is violation of the provision of Electricity Act, 2003;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (d) : The information is being collected and will be laid on the Table of the House.